

(b) whether India's coal deficit is expected to narrow to 163 million tonnes by 2020 from 191 million during 2016;

(c) whether India is set to surpass the US, as the world's biggest coal producer after China, by 2020 as Coal India Limited ramps up output to meet the demand of domestic power generators; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Coal India Limited (CIL) has prepared a plan to gradually enhance its production from 536.48 MT in 2015-16 to One Billion Tonne by the year 2019-20. So far, mine/projects have been identified to produce about 908 MT and for balance to reach 1 Bt is underway. Roadmap prepared by CIL to substantially enhance production of coal by 2019-20 includes capacity addition from new projects, use of mass production technologies and identification of existing on-going projects with growth potential. Further, Singareni Collieries Company Limited (SCCL) has also planned to enhance its production from 60.38 MT in 2015-16 to 68 MT by the end of 2019-20.

(b) As per Coal Controller Organisation's report during April-March 2015-16, the import of coal was 199.88 MT. (provisional) as compared to 217.78 MT in the corresponding period of 2014-15 showing a decrease of 8.2%. With increase in domestic coal production the coal deficit of the country is expected to reduce further.

(c) and (d) As per International Energy Agency (IEA), the coal production of China and US was 3483.7 MT and 832.1 MT respectively in 2014-15 whereas India has produced 609.18 MT during the same period.

Achievement of cleaner coal technology

1285. PROF. M. V. RAJEEV GOWDA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Ministry aims to achieve coal production of 1500 MT by 2022;

(b) in view of major environmental concerns, especially the climate change, how Government aims to counter the polluting effects of coal; and

(c) the details of progress made with respect to cleaner coal technologies?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Coal India Limited (CIL) has planned to gradually increase its annual production of coal from 536.50 Million Tonnes in 2015-16 to One Billion Tonnes

by the year 2019-20. So far, mine/projects have been identified to produce about 908 MT and for balance to reach 1 BT is underway. Roadmap prepared by CIL to substantially enhance production of coal by 2019-20 includes capacity addition from new projects, use of mass production technologies and identification of existing on-going projects with growth potential.

(b) For all the new and expansion projects, detailed project specific Environment Impact Assessment (EIA) is undertaken and appropriate remedial measures, as prescribed, are planned and implemented for mitigating the environmental impacts.

For addressing the environmental concerns, especially about climate change, CIL will continue to undertake appropriate adaptation and mitigation centric measures. As outlined in India's Intended Nationally Determined Contribution (INDC) to United Nations Framework Convention on Climate Change (UNFCCC), CIL will continue its endeavor to reduce emission intensity through introduction of eco-friendly mining technologies and creating additional carbon sink through massive afforestation.

(c) CIL has taken a number of actions to promote cleaner coal technologies like use of surface miner and dispatch through merry-go-round/conveyors etc.

Deaths in coal mines

1286. SHRI DILIP KUMAR TIRKEY: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that 65 deaths have been reported in coal mines of India during the first half of the year 2016 and if so, the details of the dead and the casualties, State-wise;

(b) whether it is also a fact that a number of deaths occurring in private or illegal coal mines go unreported; and

(c) if so, what are the safety measures being adopted by Government and the details of compensation modalities for such fatalities?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) 38 deaths have been reported in coal mines of India by Director General of Mines Safety (DGMS), Ministry of Labour and Employment (MoLE) during the first half of the year 2016. State-wise details are given in the Statement (*See* below).

(b) and (c) Private coal mines report all fatal accidents as per the statutory provisions. All safety provisions of Mines Act, 1952 are also applicable to private coal mines. Further, the following steps have been taken by the Government for ensuring safety of workers in all the mines of the country: